

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 286
CP-56/2021

IN THE MATTER OF:

Sh. Nisarg Harshad Vaghela & Anr. ... Applicant/Petitioner
Versus
M/s. NIHO Construction Ltd. & Ors. ... Respondent

Under Section: 241-242

Order delivered on 19.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 07.05.2021.



**T.S. Singh
(Court Officer)**